

(c) to (e). Do not arise.

(f) Yes, in the case of policies for which the Government of India have assumed responsibility.

MICA INDUSTRY IN NELLORE

914. **Shri Nanadas:** (a) Will the Minister of Labour be pleased to state how many workers are engaged in the mica industry in Nellore district?

(b) How many workers are provided with quarters at mica mines?

(c) What other amenities are provided to the workers at their quarters?

(d) At which mica mines in Nellore District have quarters been provided to workers?

The Deputy Minister of Labour (Shri Abid Ali): (a) About eight thousand in the mica mining industry in Nellore District.

(b) and (d). The information is being collected and will be laid on the Table of the House in due course.

(c) A copy of the activities of the Mica Mines Labour Welfare Fund for the year 1951-52 which contains the information is placed on the Table of the House. [See Appendix VIII, annexure No. 29.]

STACKING PLOTS IN VISHAKHAPATNAM PORT

915. **Shri Deogam:** Will the Minister of Railways be pleased to state:

(a) the names of parties who have stacking plots in Vishakhapatnam port for storage of ores for shipment, the area held by each of them, dates of their applications and the date of allotment of plots to them as on the 7th March, 1953;

(b) the names of parties who applied for plots for stacking of ores, the dates of their applications, and the names of the parties to whom plots were refused, and also the reasons for such refusal; and

(c) how many among the present holders of plots at Vishakhapatnam Port, are the real exporters and how many are clearing and forwarding agents and what their names are?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Please see statement placed on the Table of the House. [See Appendix VIII, annexure No. 30.]

(b) Please see statement which gives the position for 1952-53. [See Appendix VIII, annexure No. 31.]

(c) There are 21 plot-holders all of whom are reported to be actual exporters. Of these, 13 are also reported to be clearing and forwarding agents.

Details of names are also given in the statement placed on the Table. [See Appendix VIII, annexure No. 32.]

'GROW MORE FOOD' CAMPAIGN IN RAJASTHAN

916. **Shri Bheekha Bhai:** Will the Minister of Food and Agriculture be pleased to state:

(a) the amount allocated to the State of Rajasthan in connection with 'Grow More Food' Campaign up to February, 1953, year-wise; and

(b) what amount has been advanced as loan and what as subsidy?

The Deputy Minister of Food and Agriculture (Shri M. V. Krishnappa): (a) and (b). A statement showing the grants and loans sanctioned to Rajasthan upto 1952-53 is placed on the Table of the House. [See Appendix VIII, annexure No. 33.]

REGROUPING OF RAILWAYS

917. **Shri M. L. Dwivedi:** Will the Minister of Railways be pleased to state:

(a) the amount of expenditure incurred in the change over from various Railway systems to the Zonal system up-to-date;

(b) the number of Railway employees who have been (i) retrenched, (ii) transferred, (iii) put out of employment in any other way, as a result of re-grouping of Railways;

(c) whether further changes in any or all of the Groupings are being made or are under consideration; and

(d) if so, what are they?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Approximately Rs. 88 lakhs.

(b) (i) Nil.
(ii) 3151.
(iii) Nil.

(c) No.

(d) Does not arise.